

THE HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION

Imphal, the 8th September, 2016

No. HCM/H-1/76-Estt./Vol-IV(Pt.I)/ : Pursuant to the resolution of Full Court Meeting held on 8th September, 2016, the High Court of Manipur is pleased to declare the 12th September, 2016 (Monday) as working day for both the High Court of Manipur and all the District Courts including Special Courts.

It is further notified that in lieu of 12th September, 2016, **the 13th September, 2016 (Tuesday)** is declared as Holiday on account of "**Id-UI-Zuha (Bakrid)**" for both the High Court of Manipur and all the District Courts including Special Courts.

By order etc.

(A. GUNESHWAR SHARMA)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Endt. No. HCM/H-1/76-Estt./Vol-IV(Pt.I)/44632-67 Dated Imphal, the 8th Sept., 2016

Copy to :

1. The Advocate General, Manipur
2. The Chief Secretary, Govt. of Manipur
3. The Secretary (Law), Govt. of Manipur
4. All the District & Sessions Judges
 - He/she is requested for favour of wide circulation in Subordinate Courts for information.
5. The Presiding Officer, Revenue Tribunal/MACT, Manipur
6. The Judge, Special Court (ND&PS), Manipur
7. The Judge, Family Court, Manipur
8. The Member Secretary, MASLSA
9. The Registrar/Registrar (Vigilance)/(Admn./PM&P), High Court of Manipur
10. The Joint Registrar (Judl.& Bench)/CPC, High Court of Manipur
 - He is requested to upload the above notification in the official website of this Registry.
11. The Deputy Registrar (Judl.)/(Admn.)/(Accounts), High Court of Manipur
12. The Principal Secretary to Hon'ble the Acting Chief Justice, High Court of Manipur for kind information
13. The Secretary, All Manipur Bar Association, Imphal
14. The Secretary, High Court Bar Association, Imphal
15. The Secretary, High Court of Manipur Bar Association, Imphal
16. The Secretary, Tribal Lawyers Forum, Vin Cottage, Naga River, North AOC, Imphal.
17. The Senior Govt. Advocate, Imphal with 3(three) copies.
18. The Assistant Registrar-I/Senior Grade Stenographers, High Court of Manipur
19. The Lib-cum-Research Officer, High Court of Manipur
 - She is directed to inform the staff under her control.
20. The Central Govt. Standing Counsel, Manipur
21. The Director, Doordarshan Kendra, Imphal
 - For favour of wide announcement in the News items.
22. The Director, Information & Public Relations, Imphal
 - For favour of wide announcement in the News items.

23. The Private Secretary to Hon'ble Mr. Justice N. Kotiswar Singh, High Court of Manipur
24. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh, High Court of Manipur
25. The Private Secretary to Hon'ble Mr. Justice S. Serto, High Court of Manipur
26. The Assistant News Editor, A.I.R., Imphal
- For favour of wide announcement in the News items
27. The Private Secretary to Director, Manipur Judicial Academy, Imphal
28. The News Editor, ISTV/Imphal TV, Imphal
- For favour of wide announcement in the News items.
29. The System Analyst, High Court of Manipur
30. The Computer Programmer, High Court of Manipur
31. All Superintendents/Court Officers/Stamp Reporter, High Court of Manipur
- They are to inform to all the staff of their respective Sections.
32. The Protocol Officer, High Court of Manipur
33. All Court Masters, High Court of Manipur
34. P.A. to Director, Manipur Judicial Academy.
35. Notice Board/Guard File/Order Book.
36. Concerned File

A. Ljunessharon Sharma

REGISTRAR GENERAL
HIGH COURT OF MANIPUR